

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 139**

**COMP.APPL/212(CH)2021**  
**COMP.APPL/129(CH)2022**  
**COMP.APPL/211(CH)2021**  
**COMP.APPL/213(CH)2021**  
**And**  
**CP/50(CH)2021**

**IN THE MATTER OF**  
**Harjeet Singh Chadha**

...

**Petitioner**

**Versus**

**Deluxe Leasing Pvt Ltd.**

...

**Respondent**

**Under Section: 241 (1), 242(4), CA 2013**  
**Rule: 11 of NCLT**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 14.06.2024.

**Sd/-**

**Court Officer**